

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2824**

TO BE ANSWERED ON THE 13TH MARCH, 2018 /PHALGUNA 22, 1939 (SAKA)

CYBER CRIME REPORTING PORTAL

**2824. SHRI RAJESH KUMAR DIWAKER:
SHRI A.T. NANA PATIL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has decided to establish Cyber Crime Reporting Portal and Cyber Crime Laboratory to report cyber crimes against women and children;

(b) if so, the details thereof and the timeline, if any, fixed by the Government;

(c) whether Artificial Intelligence, Block Chain Technology, Cloud Computing, 3D Printing, Robotics and Internet are posing new security challenges before the country; and

(d) if so, the details thereof and the manner in which Cyber Crime Reporting Portal and Cyber Crime Laboratory will help to stop the same?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to d): Yes, Madam. Ministry of Home Affairs is implementing a scheme 'Cyber Crime Prevention against Women and Children' (CCPWC) from NIRBHAYA funds during the period 2017-2020, which inter alia, aims at setting up of an online cyber-crime reporting platform and also setup cyber forensic training laboratory in each State/UT. Rs 82.8 crore as Grants-in-Aid has been disbursed to the States/UTs for setting up of cyber forensic training laboratories. As part of the Capacity Building Programme approximately 40500 Police, Judicial Officers, Prosecutors are targeted to be trained during the period 2017-2020 through National/State/UT police academies/institutes. The online Cyber Crime Reporting Portal will facilitate the State/UTs to view complaints of Cyber Crime online and take prompt action.

